

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO. 157
TO BE ANSWERED ON 07.12.2022

**RECENT CASES OF VIOLENCE, MURDER AND DISMEMBERING OF WOMEN BY
THEIR PARTNERS**

157. SHRI NARAIN DASS GUPTA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has taken cognizance of the recent cases of violence, murder and dismembering of women by their partners;
- (b) whether the Ministry has consulted social scientists to understand the trend;
- (c) whether the Ministry has taken any steps towards organizing sensitization activities for men;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) : 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and the responsibility to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against women rests primarily with the respective State Governments and they are competent to deal with such crimes.

National Crime Records Bureau (NCRB) compiles and publishes data on crimes, including crime against women, in its publication "Crime in India". The said report is available for the year upto 2021. The details of complaint registered along with the action taken report in this regard during the said period are available on the website of National Crime Records Bureau (NCRB), <https://ncrb.gov.in>.

The review of programmes and policies is a continuous process and the Government, from time to time, holds consultations with stakeholders, including line Ministries / Departments, Civil Societies etc., while taking any decision to review the laws / policies relating to safety, security and empowerment of women.

To address the issues affecting women across the life-cycle continuum, the Ministry of Women and Child Development has launched 'Mission Shakti', an Integrated Women Empowerment Programme, which aims at strengthening interventions for safety, security and empowerment of women in a mission mode through institutional and convergence mechanism. While the "Sambal" sub-scheme of Mission Shakti is for safety and security of women, the "Samarthya" sub-scheme is for empowerment of women. The Government has been making concerted efforts, especially under one of the component of 'Mission Shakti' namely Beti Bachao Beti Padhao (BBBP), at all levels to generate awareness among citizens, including men, for behavioural and mindset change towards safety, security and empowerment of women through community engagement. Further, while One Stop Centre (OSC) component provide necessary assistance to violence affected women and women in distress, the Women Helpline (WHL) provides 24 hours emergency and non-emergency response to women. The Shakti Sadan component targets women victims of unfortunate circumstances who are in need of institutional support for rehabilitation and victims of trafficking so that they could lead their life with dignity. The Sakhi Niwas and Palna components supports the working women by providing safe and affordable residential facilities as well as day-care facilities for their children.

In addition, under Nirbhaya Fund, several projects/ schemes are implemented by Central Government through other Ministries /Departments /Implementing Agencies to ensure safety and security of women and girls.
